

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 449 of 2020**

**IN THE MATTER OF:**

**Punjab National Bank**

**...Appellant**

**Versus**

**Amrit Hatcheries Pvt. Ltd. & Ors.**

**...Respondents**

**Present:**

**For Appellant: Mr. Ankur Mittal and Meera Murali, Advocates.**

**For Respondents: Mr. Anuj Singh and Mr. Anand Verma, Advocates with Mr. Bijay Murmuria, Liquidator for R-1.  
Mr. Jayant Mehta, Mr. Ashish Choudhury, Mr. Shwetank Nigam and Mr. Surya Kapoor, Advocates for R-2.  
Mr. Saurabh Kalia and Mr. Aaryan Sharma, Advocates for R-4.**

**With**

**Company Appeal (AT) (Insolvency) No. 504 of 2020**

**IN THE MATTER OF:**

**Haldiram Incorporation Pvt. Ltd.**

**...Appellant**

**Versus**

**Amrit Hatcheries Pvt. Ltd. & Ors.**

**...Respondents**

**Present:**

**For Appellant: Mr. Krishnendu Datta, Sr. Advocate with Mr. Abhay Gupta, Ms. Mehak Khurana and Mr. Sharad, Advocates.**

**For Respondents:** Mr. Anuj Singh and Mr. Anand Verma, Advocates with Mr. Bijay Murmuria, Liquidator for R-1.  
Mr. Jayant Mehta, Mr. Ashish Choudhury, Mr. Shwetank Nigam, Mr. Surya Kapoor and Mr. Dharendra Nath, Advocates for R-2.  
Mr. Ankur Mittal and Meera Murali, Advocates for R-3.

**With**

**Company Appeal (AT) (Insolvency) No. 746 of 2020**

**IN THE MATTER OF:**

**Arun Kumar Gupta**

**...Appellant**

**Versus**

**Amrit Hatcheries Pvt. Ltd. & Ors.**

**...Respondents**

**Present:**

**For Appellant:** Mr. Arik Banerjee and Mr. Abhishek Parmar, Advocates with Mr. Arun Kumar Gupta, RP.

**For Respondents:** Mr. Anuj Singh, Advocate with Mr. Bijay Murmuria, Liquidator for R-1.

**ORDER**  
**(Through Virtual Mode)**

**20.11.2020:** Mr. Ankur Mittal, learned counsel representing the Appellant in '*Company Appeal (AT) (Insolvency) No. 449 of 2020*' advanced his further arguments. However, hearing remained inconclusive.

Let the appeals be listed 'for further hearing' on **8th January, 2021 at 2:00 PM**. If the matter spills over, it will be again taken up on **11<sup>th</sup> January, 2021**.

Interim directions in all the matters shall stand extended till the next date of hearing.

**[Justice Bansi Lal Bhat]  
Acting Chairperson**

**[Kanthi Narahari]  
Member (Technical)**

**[Shreesha Merla]  
Member (Technical)**

*ns/gc*